

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1048 - 1049 of 2019

In the matter of:

MSC Mediterranean Shipping Company S.A.

....Appellant

Vs.

**C.A. Kannan Trivuvengadam, R.P. of BRG Iron & Steel
Company Pvt. Ltd.**

....Respondent

Present:

**Appellants: Mr. Krishana Raj Thaker, Ms. Sreenitha Ghosh and
Mr. Arjun Asthana, Advocates.**

**Respondents: Mr. Bhuvnesh Satija and Mr. Ajinkya Tiwari for
Respondent No. 2.**

With

Company Appeal (AT) (Insolvency) No. 200 of 2020

In the matter of:

**Assistant Commissioner of Customs Special Disposal
Cell (Port), Kolkata**

....Appellant

Vs.

**C.A. Kannan Trivuvengadam, R.P. of BRG Iron & Steel
Company Pvt. Ltd. & Ors.**

....Respondents

Present:

**Appellant: Mr. Bhuvnesh Satija and Mr. Ajinkya Tiwari,
Advocates**

**Respondents: Mr. Krishana Raj Thaker, Ms. Sreenitha Ghosh and
Mr. Arjun Asthana, Advocates.**

ORDER

04.03.2020: At request of both sides, the matter is directed to be listed

under the caption 'for Orders' on **1st March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

ha/nn